

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:
MIZORAM AND ARUNACHAL PRADESH)**

NO. HC.VI-02/2012/ 118 /STT

From: Sri A.Chakravarty,
Registrar (Judicial),
Gauhati High Court, Guwahati

To

1. The District & Sessions Judge
Kamrup/ Morigaon/ Nagaon/ Golaghat/ Jorhat/ Sivasagar/ Dibrugarh/
Tinsukia/Dhemaji/ Lakhimpur, N.Lakhimpur/ Sonitpur, Tezpur/ Udalguri/
Darrang, Mangaldoi/Nalbari/ Barpeta/ Bongaigaon/ Kokrajhar/ Dhubri/
Goalpara/ Cachar, Silchar / Karimganj/ Hailakandi.
2. The Member, MACT I / II /III, Kamrup, Guwahati.
3. The Member, MACT, Nagaon/Nalbari/Barpeta/Dhubri/Silchar.
4. The Special Judge Assam, Guwahati
5. The Special Judge, C.B.I., Assam, Guwahati
6. The Special Judge, Addl. CBI Court I / II, Chandmari, Ghy
7. The Judge, Designated Court, Guwahati
8. The Principal Judge, Family Court, Guwahati No.1 & 2/Silchar
9. Presiding Officer, Labour Court, Guwahati/ Dibrugarh
10. Presiding Officer, Industrial Tribunal, Guwahati/ Silchar

Dated Guwahati the 23rd January, 2013

Sub: Postponement of the Monitoring Meeting regarding Implementation of
Revised Action Plan.

Ref : This Registry's letter NO. HC.VI-02/2012/ 99 /STT dtd. 11.01.2012

Sir / Madam,

With reference to the above, I am directed to inform you that the **Monitoring Meeting** to be held on **27.01.2013 (Sunday)**, for implementation of the Revised Action Plan to achieve zero Pendency of 5 years or more old cases in the Sub-ordinate Courts of Assam, under the jurisdiction of the Gauhati High Court, has been re-scheduled to be held on the **9th March (Saturday), 2013** due to unavoidable circumstances.

You are therefore requested to reach the High Court premises positively at 10.A.M. on that day to attend the aforesaid Meeting with the required information on all related matters mentioned in the Hon'ble High Court's Order under reference.

Yours faithfully,

pc.
23.1.13

REGISTRAR (JUDICIAL)

Memo No.HC.VI-02/2012/ 119 /STT, dated Guwahati, the 23.01.2013

[Signature]
23/01/13